

- (ii) Flyover near Monkey Bridge near Yamuna Bazar—

Started in November, 1990. Test pile foundations, sub-soil investigations have been carried out. Construction of retaining wall for the solid portion of the flyover as also the slip road and the diversion road have been taken up.

II. By Delhi Tourism and Transport Development Corporation.

- (i) Flyover at the inter-section of Loni-Wazirabad—

Work is nearing completion.

- (ii) Flyover on inter-section at outer Ring Road and J. V. Tito Marg (Chirag Delhi)—

Covering of drains and construction of slip roads for diversion of traffic have been completed. Pile foundation work has been taken up.

- (iii) Flyover at inter-section of Outer Ring Road and Aurobindo Marg (IIT crossing)—

Construction of slip roads for diversion of traffic is in progress. Action has been taken to take a small portion of land from IIT Campus.

III. By Municipal Corporation of Delhi.

- (i) Grade Separator-cum-flyover on Grand Trunk Road (Shahdara)—
About 40% of the work has been completed.

- (ii) Construction of Road Under-bridge connecting Mehrauli-Badarpur Road with Mathura Road near Badarpur—

Two spans have already been opened to traffic and the remaining spans will be opened to traffic shortly.

- (iii) Lothian Bridge—

Three spans have already been opened to traffic. The work is in progress. The work on the rest of the spans is under full swing.

- (iv) Construction of **Railway Under-bridge** connecting **Ashok Vihar** with **Wazirpur Industrial Area**—

60 per cent of the work has been completed.

- (v) Widening of **Railway Overbridge** on **Delhi-Karnal Railway Line** connecting **G.T. Road** with **Ashok Vihar**—

The work is 60 per cent complete.

- (vi) Construction of **Railway Over-bridge** connecting **S.P. Mukherjee Marg** with **Azad Market** including **Pul Mithai**—

The portion connecting **S. P. Mukherjee Marg** with **Azad Market** already been opened to traffic. The work of widening of **Pul Mithai** is in progress.

TRIFURCATION OF D.D.A.

122. **SHRI RAJNATH SONKAR SHASTRI**: Will the Minister of **URBAN DEVELOPMENT** be pleased to state:

(a) whether there is an urgent need to revamp and trifurcate the D.D.A. keeping in view its poor performance on the duties and roles assigned to it and its connected matters like efficient transport system while planning the city etc.; and

(b) if so, the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) and (b) Decisions have been taken to transfer some of the functions which are presently being performed by the DDA. These decisions, inter alia, include creation of a separate Housing Board, a separate Slum Board and transfer of work relating to maintenance of unauthorised and resettlement colonies, and 3 dairy colonies. Of these, the decision regarding transfer of unauthorised and resettlement colonies to the Municipal Corporation of Delhi has been implemented. The question of setting up a separate Housing Board and a Slum Board is under consideration of the Government in consultation with the DDA and

the Delhi Administration. Implementation of the other decisions is also being pursued with Delhi Admn.

ENCROACHMENT IN SOUTH DELHI

123. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 22 August 1990 to the Unstarred Question No. 2148 and state:

(a) whether information has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM):

(a) Yes, Sir.

(b) Details of unauthorised encroachment is given in the attached statement.

(c) Does not arise.

Statement

1. Details of Unauthorised Construction under the jurisdiction of Directorate of Estates.

A-Details of Shops Extended.

(i) Mehar Chand Market.

Shop Nos. 1 to 6, 8, 9, 10, 12 to 16, 17, 18, to 24, 24A, 25 to 40, 41, 47, 48, 49, 51, 55, 56, 56-A, 57, 58, 65 to 72, 72-A, 73, 74, 76 to 79, 81 to 88, 91 to 104, 106, 109 to 122, 125, 127, to 133, 135, 136, 138, 139, 142 to 150 and 152.

Shops Nos. 4, 7, 44, 45, 46, 52, 67, 68, 71, 72, 76, 80, 81, 89, 93, 98, 100, 103, 104-A, 119, 137 and 148.

(ii) I.N.A. Market

Platform No. 209, 227, 166 to 172, 1 to 2, 229, 228, 230, 232, 234, 236, 238, 240, 242, 244, 246, 248, 250, 252, 254, 256, 258, 260, 262, 266, 268, 270, 272, 274, 276, 278, 280, 282, 284, 286, 288.

(iii) Nanak Pura Market

Shop Nos. 125, 140, 141, 161, 163, 169, 170, 171, 172, 1, 127, 6, 7, 9, 15, 22, 23, 26, 27, 40.

(iv) R. K. Puram Market Sector-IV
Shop Nos. 2, 3, 4, 5, 8, 9, 10, 11, 12, 13, 18 & 19, 26, 28, between shop No. 27 & 28, 29, 30, Stall No. 1, 5 & 6.
Sector-VI, 34, Stall 1 to 50.
Sector-VII, 1 and 2.
Sector VIII, Stall No. 42

B. Details of Shops which are merged

(i) Sector-IV, R.K. Puram Market
Shop No. 5 and 18

(ii) Nanak Pura Market
Shop No. 12 and 39.

C. Details of Shops where land encroached near the market and constructed Godown therein.

(i) I.N.A. Market

Between Shop No. 189 and 190,
Between Shop No. 183 and 196.
Between Shop No. 203, and 204,
Between Shop No. 197 and 210.

(ii) Nanak Pura Market.

Front of Shop No. 127, 132, 135,
and side of Stall No. 28, 175.

(iii) Sector-IV, R. K. Puram.
Shop No. 5, 6 and Fuel Depot.
Sector-VI, R. K. Puram.
Near Stall No. 25.
Sector-VIII R. K., Puram.

Fuel Depot, Adjacent to shop No. 45, between shop No. 43 & 46, back side of Chawla Tent House which is Unauthorised adjacent to shop locked by DE front of shop No. 44, front of shop No. 44, front of shop No. 4, shop adjacent to floor mill in the front of shop No. 4, area occupied oil Depot in the front of shop No. 4, Coal & Fuel Depot near Qrs. No. 410, and adjacent to Sector-VIII. Market. Unauthorised Chawla Tent House adjacent to shop locked by DE and area occupied by Cosmo Travels in the front of shop locked by DE.